

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**M.A. No.60/890/2018  
O.A. No.60/67/2017  
M.A. No.60/892/2018**

**Date of decision: 01.10.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).**

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Manjeet Singh S/o Satyawan, resident of Village Bichpadi, Tehsil Gohana, District Sonepat, Haryana, Age 25, Group D.

**... APPLICANT  
VERSUS**

1. Union of India through its Secretary, Ministry of Railways, Rail Bhawan 1, Raisina Road, New Delhi.
2. Railway Recruitment Cell, Northern Railway through its Chairman, Lajpat Nagar-1, New Delhi.
3. Divisional Railway Manager, Northern Railway, Ambala Division, Ambala.

**... RESPONDENTS**

**PRESENT:** None for the applicant.

Sh. Lakhinder Bir Singh, counsel for the respondents.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. None for the applicant even after one pass-over. This was the position on the last two consecutive dates. It seems that applicant has lost interest in pursuing this matter.
2. Accordingly, the MAs along O.A. are dismissed in default on account of non-prosecution.

**(AJANTA DAYALAN)  
MEMBER (A)**

Date: 01.10.2018.  
Place: Chandigarh.

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**(SANJEEV KAUSHIK)  
MEMBER (J)**